GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3843

TO BE ANSWERED ON THE 21st DECEMBER, 2021/AGRAHAYANA 30,1943 (SAKA)

INCIDENCES OF FRATRICIDE IN CAPFs

3843. SHRI KESINENI SRINIVAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government can provide data on incidences of fratricide in the Central Armed Police Forces (CAPFs), if so, the details on fratricide in CAPFs thereof during the last three years, State-wise;
- (b) whether the Government recognizes the increasing instances of suicides and fratricides in the CAPFs;
- (c) if so, the measures taken/being undertaken to promote the mental health and well-being of the jawans in the CAPFs and the details thereof;
- (d) whether stress management courses have been introduced in the CAPFs to tackle the problems of suicide and fratricide and if so, details thereof; and
- (e) whether the Government has been successful in administering the policy of "100 days with family" for the jawans in the CAPFs, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): The state-wise details of fratricide incidents in CAPFs during last three years are given in Annexure-1.

Improvement in working conditions of CAPFs and AR personnel is a constant endeavor. The measures undertaken to promote mental health and well-being of the Jawans in CAPFs and AR are given in Annexure-2.

(e): The Government has decided to take appropriate steps to facilitate 100 days per year stay of the CAPF personnel with their families. The modalities in this regard are being worked out.

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State-wise details of fratricide incidents in CAPFs during last 3 years

Force	State	Year		
		2019	2020	2021
AR	Assam	-	-	01
	Manipur	-	-	01
BSF	J&K	01	01	-
	Rajasthan	01	01	-
	Tripura	01	-	01
	West Bengal	01	01	-
	Chhattisgarh	01	-	-
CISF	J&K	-	01	-
CRPF	Assam	-	01	02
	Chhattisgarh	-	-	02
	J&K	02	01	-
	Jharkhand	01	-	-
	New Delhi	-	01	01
ITBP	Chhattisgarh	01	-	-
SSB	J&K	-	01	-

Measures are taken/being undertaken to promote the mental health and wellbeing of the jawans in the CAPFs/ARs.

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. Choice posting is considered to the extent possible after the personnel served in hard area. The hospitalization period due to injuries while on duty is treated as on duty.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating the duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments(where feasible) to facilitate the female employees.
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE states, J&K and LWE affected areas(except State Capitals).
- (vi) Providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.

- (vii) Adequately compensating the troops deployed in difficult areas
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Air courier service has also been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) To reduce the stress level of CAPFs/ARs personnel, various steps have been taken by the MHA, CAPF & ARs. As part of the process, the "Art of Living" courses are being conducted for CAPFs/AR personnel which have positive impacts on the Jawans.
- (xi) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression(MACP) are given at 10, 20& 30 years of service in case promotion does not take place for want of vacancies.
